

DIVISION BENCH
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/45(KB)2018
IA(I.B.C)/1832(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	INDIAN OVERSEAS BANK VS D.C. INDUSTRIAL PLANT SERVICES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Dipankar Das, Adv.] For the Erstwhile Liquidator

Ms. Sanjana Nandi, Adv.]

Ms. Kiran Sharma, Adv.] For NPGC

Mr. Rohit Das, Adv.] For Respondent

Mr. Kishwar Rahman, Adv.]

Ms. Divya Tekriwal, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Pleadings are complete.
3. Post this matter for hearing on **13.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**